- (d) if so, to what extent the Ministry has agreed to look into all complaints in this regard; and
 - (e) the remedial measures taken by them?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATARAJAN): (a) to (e) No Sir, the question of P.M.'s pulling up the Ministry of Civil Aviation does not arise. The Ministry of Civil Aviation was asked to take appropriate measures to ensure that normal services of Air India are not disrupted to sustain the Air Lines' credibility and to ensure that the record of reliability of services by the airlines was built up.

Air India has since been directed to ensure that no cancellation of scheduled flights or withdrawal of capacity from routes/sectors is resorted to unless there be very compelling operational or technical reasons for doing so. Even in such circumstances, the management should keep the general public informed well in advance.

With regard to the Haj operations, Air India has been asked to plan the leasing of charter aircraft well in advance and if possible, try to enter into a contract for the next 3 to 5 years

SC/ST in the Ministry

3107. SHRI KACHARU BHAU RAUT : SHRI N.J. RATHWA :

Will the Minister of TOURISM be pleased to state :

- (a) the post-wise number of appointments made in the departments/undertakings under his Ministry during the last three years, till date;
- (b) the post-wise number of those candidates belonging to SCs/STs out of the total number of appointments made;
- (c) whether some posts reserved for SCs/STs are still lying vacant;
 - (d) if so, the post-wise details thereof;
- (e) the steps taken or being taken to fill up the reserved vacant posts; and
- (f) the time by which these vacant reserved posts are likely to be filled and the reasons for the delay in this regard ?

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA): (a) to (f) Requisite information is given in the enclosed Statement I and II.

Statement-I

Statement laid on Table of the Sabha as Part of the Question No. 3109 Listed for 11.8.1997

Department of Tourism

Post-wise Appointments made in the Department of Tourism and the Candidates belonging to SCs/STs out of those.

S.	Name of Post		1994			1995		1996				1997	
No.		Total	SC	ST	Total	SC	ST	Total	SC	ST	Total	SC	ST
1	2	3	4	5	6	7	8	9	· 10	11	12	13	14
1.	Dy. Director General	-	-	_	_		-	1		_	-	-	-
2.	Director	1	-	_	1	_	-	-	-	-	-	-	_
3.	Assistant Director	-	-	· -	2	1	_	1	1	-	-	-	1
4.	Accounts Officer	_	-	-	1	1	_	1	1	-	-	-	-
5 .	Assistant	1	-	_	-	_	-	-	-	-	5	-	-
6 .	Confidential Assistant	-	_	-	1	-	-	-	·-	-	-	-	-
7.	Sr. Hindi Translator	1	•	-	-	-	-	-	-	-	-	-	-
8.	Jr. Hindi Translator	-	-	-	1	1	-	-	-	-		-	-
	Data Processing Assistant (Gr. A)	_	-	-	-	-	-	1		-	-	-	-
10.	Information Assistant	7	3	_	10	1	1	8	3	1	_	3	1

Written Answers	SHRAVANA 20,	1919 (Saka)
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261

1	2	3	4	5	6	7	8	9	10	11	12	13	14
11. Jr.	Stenographer	1	_	-	7	1	_	2	1	_	_		_
12. Lo	wer Division Clerk	14	1	1	· 11	3	3	15	6	-	5	4	_
	ita Entry Operator r. A)	-	-	-	2	1 ,	-	-	-	-	-	-	-
14. Sta	aff Car Driver	1	_	_	_	_	_	_	-	_	_	_	_
15. Pe	on	3	2		2	-	1	2	1	_	.4	1	_
16. Ch	owkidar	2	1	_	1	1 ′	_	_	_	_	2	1	_
17. Sa	faiwala-cum-Farash)	2	2	-	1	1	_	_	_	_	-	_	_

	Posts Reserved fo	or SCs/STs L	ying Vaca	nt	1	2	3	4
		Total	SC	ST	3. Assistant	3	2	. 1
	1	2	3	4	4. Information Assistant	29	5'	3
1.	Director	1	1	_	5. Jr. Stenographer	3	2	1
2.	Assistant Director	1	_	1	6. Lower Div. Clerk	2	1	1

Statement-II

India Tourism Development Corporation

Categorywise details of apointments made in the ITDC during the last three years with the break-up of SC/ST Candidates appointed are as follows:

Group of Posts				, of Appoint t Three Cale		_			
	Total	SC	ST	Total	SC	ST	Total	sc	ST
A	2	_	_	27	5	_	15	1	_
В	1	1	_	-	-	_	-	-	_
С	67	19	7	47	16	4	23	7	1
D	58	14	16	49	13	2	90	34	11

Categorywise details of reserved posts for SCs and STs lying vacant as on 31 December, 1996 are as under :-

Group	No. of SC/ST Posts	lying vacant		
of posts	SC	ST		
A	38	25		
В	· -	-		
С	8	65		
D	-	7		

With a view to filling up backlog vacancies. A special recruitment drive exlusively for SCs/STs has been made by releasing an advertisement/notification to Employment Exchange for filling up 24 posts (13 SCs and 11 STs) in Group A and 32 posts (09 SCs and 23 STs) in Group C and D. In addition another advertisement for five posts (02

SCs and 03STs) in Group A has been made alongwith general candidates. Action for recruitment is on and is likely to be completed by the end of December, 1997.

to Questions

262

Steps taken to Fill up Reserved Vacant Posts

1. Director	1. Post	issued to the candidate.
2. Assistant Director	1. Post	UPSC has completed the selection process by holding interviews.
3. Assistant	3 Posts	SSC has nominated one SC and one ST candidate against one post each re- served for SC and ST can- didates. One SC candidate

is to be nominated by the

264

Department of Personnel & Training out of their Central (Surplus Staff) Cell.

4. Information Asstt. -8 (5SC Vacancies reported & 3ST)

5. Jr. Stenographer -3 (2SC to Staff Selection & 1ST)

6. Lower Division -2 (1SC Commission & 1ST) Clerk

Appointments on regular basis against all posts are made on the basis of selection and nomination by the UPSC/SSC or Employment Exchange.

12.01 hrs.

PAPERS LAID ON THE TABLE

Twelfth Annual Report of Minorities Commission and Action Taken thereon

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): I beg to lay on the Table :-

- A copy of the Twelfth Annual Report (Hindi (1) (i) and English versions) of the Minorities Commission for the period from the 1st April, 1989 to 31st March, 1990
 - A copy of an Explanatory Note (Hindi and English versions) in regard to the above report.
 - A copy of the memorandum (Hindi and English versions) of the Action taken on the above report.
- Statement (Hindi and English versions) showing (2) reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2319/97]

SHRI G.M. BANATWALLA (Ponnani) : Sir, I would like to say something.

MR SPEAKER: You may say it after the Papers are laid on the Table.

SHRI G.M. BANATWALLA: I have given notice to speak on this point. I would speak only two sentences. The Minister has been pleased to present to us the Report of the Minorities Commission. Now Sir, the Report relates to the year 1989-90. Such a shocking delay of nearly seven years has taken place on a sensitive matter of great importance! The hon. Minister must assure the House that such delays would not take place.

[Translation]

KUMARI UMA BHARATI (Khajuraho): Mr. Speaker. Sir, You did not allow me to speak but Shri Banatwalla is speaking.

[English]

MR. SPEAKER: Is it on this matter?

SHRI G.M. BANATWALLA: Another matter is, not a single Report of the Minorities Commission has ever come for discussion in this House. Some arrangement must be made in that respect also.

MR. SPEAKER: Well, you are a very senior Member. Such matters go to the Committee and are not normally raised here.

SHRI G.M. BANATWALLA: I have drawn the attention of the House to such a serious thing.

MR. SPEAKER: It will go to the Committee.

Memorandum of Understanding between Bharat Electronics Ltd. and Deptt. of Defence **Production and Supplies**

[Translation]

THE MINISTER OF DEFENCE (SHRI MÜLAYAM SINGH YADAV): Mr. Speaker, Sir I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat. Electronics Limited and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1997-98.

[Placed in Library. See No. LT-2320/97]

Annual Report and Review by the Government of the Working of the Rashtriya Mahila Kosh, New Delhi for the year 1994-95 etc.

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOP-MENT (SHRI S.R. BOMMAI) : I beg to lay on the table:-

- A copy of the Annual Report (Hindi and (1) (i) English versions) of the Rashtriya Mahila Kosh, New Delhi, for the year 1994-95, alongwith the Audited Accounts.
 - A copy of the Review (Hindi and English (ii) versions) by the Government of the working of the Rashtriya Mahila Kosh, New Delhi, for the year 1994-95.